

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) No. 249-250 of 2019**

**IN THE MATTER OF:**

**Asha Kiran.**

**...Appellant**

**Versus**

**Union of India.**

**...Respondent**

**With**

**Comp. Appeal (AT) No.251-252 of 2019**

**IN THE MATTER OF:**

**Aakanksha Bawa.**

**...Appellant**

**Versus**

**Union of India.**

**...Respondent**

**Present:**

**For Appellant:- Mr. Rajiv Bansal, Sr. Advocate along with Mr. Sachin.M, and Mr. Anant Nigam Advocates.**

**For Respondent: Mr. Sanjay Shorey, Director and Mr. C.Balooni, Assistant Director.**

**O R D E R**

**02.03.2020** Both the parties have concluded their arguments.

**Reserved for orders.**

Parties may file their written submission not more than three pages till 06<sup>th</sup> March, 2020.

**[Justice Mr. Jarat Kumar Jain]  
Member (Judicial)**

**[Mr. Balvinder Singh]  
Member (Technical)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

RK/ Kam/